

**Capacity of Konark Spinning Mill,
Orissa**

3380. SHRI BHAKTA CHARAN DAS: Will the Minister of TEXTILES be pleased to state:

(a) the capacity of the Konark Cotton Growers Co-operative spinning Mill which is proposed to be set up at Kesinga in Kalahandi district, Orissa;

(b) if so, the steps taken to set up that cotton spinning mill; and

(c) the details of the assistance given by Union Government for setting up the mill?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The Konark Cotton Growers Cooperative Spinning Mills Limited propose to set up a capacity of 19,200 spindles and 504 rotors against a Letter of Intent for 25,000 spindles issued to them on 30.06.1988.

(b) The Society has acquired a plot of land and commenced civil construction thereon.

(c) No request for any assistance has been received by the Union Government from the Konark Cotton Growers Cooperative Spinning Mills Limited. Financial Institutions have sanctioned financial assistance of Rs.720 lakhs by way of term loans.

**National Seminar on Agricultural
Labour**

3381. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of LABOUR be pleased to state:

(a) whether a National Seminar on agri-

cultural labour was inaugurated by the Prime Minister in New Delhi on 8 March, 1990;

(b) if so, the main purpose of the Seminar and who attended the Seminar from various States;

(c) the outcome of the Seminar, and

(d) whether any time schedule has been laid down to implement the suggestions made or consensus achieved at the Seminar?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) The purpose of the seminar was to consider various issues relating to agricultural labour requiring immediate attention and to identify further course of action. The issues related inter-alia to legislation for agricultural labour, implementation of labour laws, organisation of agricultural labour, Employment guarantee, employment generation and Land Reforms. The participants in the Seminar included representatives of Central/State Governments, Trade Unions, Voluntary Agencies and Social Action Groups, Research Institutes, Members of the Parliamentary Consultative Committee for the Ministry of Labour & Welfare and Chairmen and Members of the concerned study groups set up by the National Commission on rural Labour.

(c) The suggestion made in the seminar included inter-alia enactment of a suitable Central law for agricultural workers providing certain safeguards to protect their interest, starting an employment guarantee scheme through labour intensive productive work, more concerted implementation of land reforms measures and inclusion of all land reforms laws in the Ninth Schedule of the Constitution.

(d) Action is taken as appropriate on the

suggestions made in the seminar.

[*Translations*]

Underground Water Level in Uttar Pradesh

3382. SHRI HARISH RAWAT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether underground water level has gone down in some parts of Uttar Pradesh;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps proposed to be taken by Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Declines in ground water levels ranging from 0.01 metre to 7.47 metres have been recorded in certain localised pockets of Uttar Pradesh. These fluctuations are due to variation in the quantity and distribution of rainfall and excessive ground water withdrawals.

(c) Development and management of ground water are carried out by the State Governments. Remedial measures include land and water management practices to augment ground water, and artificial recharge.

[*English*]

Recognition of Private Hospitals for Treatment of CGHS Beneficiaries

3383. SHRI HARISH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have received a proposal from CGHS Bangalore to recognise some private hospitals for the treatment of CGHS beneficiaries;

(b) if so, whether Government have accorded the recognition to those hospitals; and

(c) if not, by when the recognition is likely to be accorded?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) to (c). A proposal to recognise M.S. Ramaiah Medical Teaching Hospital under CGHS, Bangalore is under consideration.

[*Translation*]

Carpet Weaving Centre in U.P.

3384. SHRI HARISH RAWAT: Will the Minister of TEXTILES be pleased to state:

(a) whether carpet weaving training centre functioning at Pnuvanaula in Almora district of Uttar Pradesh has been shifted to some other place;

(b) if so, the reasons therefor;

(c) whether local public has been demanding for not shifting this centre from there and also to upgrade it; and

(d) if so, the reaction of Union Government thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) The centre had completed 4 consecutive sessions of training at Pnuvanaula. The drop out in the 4th Session was as high